

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 264/2016

this the 7th day of May, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Dr. D.P. Ray
Aged about 51 years
S/o Late Dr. N.K. Ray
R/o 49/5, Bungalow Road
Kamla Nagar, Delhi – 110007.
(Presently working as CMO (NFSG, Hindu Rao Hospital)

...Applicant

(By Advocate : Mr. S.K. Gupta)

Versus

1. Secretary
Ministry of Home Affairs
North Block, New Delhi.
2. Chief Secretary
Govt. of NCT of Delhi
MSO, Players Building
I.P. Estate, New Delhi.
3. Director (Local Bodies)
Govt. of NCT of Delhi
Delhi Secretariat, Players Building
I.P. Estate, New Delhi.
4. The Commissioner
Municipal Corporation of Delhi (North)
4th Floor, Civic Centre
Jawahar Lal Nehru Marg
New Delhi – 110002.

...Respondents

(By Advocates : Ms. Asiya Khan for Ms. Rashmi Chopra, Mr. Gyanendra Singh, Mr. Satyander Kumar for Mr. R.V. Sinha for respective respondents)

ORDER (ORAL)

Mr. S.N. Terdal:

Both parties are present.

2. Learned counsel for applicant submits that this OA has become infructuous. Hence, the OA is dismissed as infructuous.

**(A.K. Bishnoi)
Member (A)**

**(S.N. Terdal)
Member (J)**

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